## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6476 ANSWERED ON:07.05.2003 PROGRESS OF ROADS RAVINDRA KUMAR PANDEY

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the progress of the roads sanctioned under Central Road Fund in Jharkhand and Bihar is satisfactory;
- (b) if so, whether the physical targets are likely to be achieved as per the plan;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

## **Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETU KHANDURI)

(a), (b), (c) & (d) In Jharkhand and Bihar, projects amounting to Rs 48.98 crore and Rs 129.38 crore respectively have been approved under Central Road Fund during last three years. So far Rs 5.39 crore and Rs 28.19 crore have been utilized by Jharkhand and Bihar respectively. Utilization of funds, progress and timely completion of projects approved under Central Road Fund is the responsibility of the respective State Governments.